## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Dated: Allahabad, This The 17th Day, of July, 2000.

CORAM: Hon'ble Mr. Justice R.R.K. Trivedi, V.C. Hon'ble Mr. S. Dayal, A.M.

Original Application No. 698 of 1993.

Viveka Nand Misra,

S/o Late Sri Braha Nand Misra,

Residence of Village and Post,

Bansdih, Pargana Kharid,

Tehsil Bansdih, District- Ballia.

. . . Applicant.

Counsel for Applicant: Sin B.B. Paul, Adv. and Sri R.K. Panday, Adv.

## Versus

- Union of India, through the Secretary, Ministry of Railways, New Delhi.
- General Manager, Eastern Railway,
   Calcutta.
- 3. The Divisional Railway Manager, Eastern Railway, Mughal Sari, District- Varanasi.
- 4. Senior Divisional Personnel
  Officer, Eastern Railway
  C/o D.R.M. Eastern Railway, Mughal Sarai,
  District- Varanasi.
- 5. Sri Satish Kumar Misra,

  S/o Late Sri Brahama Nand Misra,

  resident of Village and Post Bansdih,

  Pargana Kharid, Tebsil Bansdih,

  District- Ballia.

Counsel for Respondent: Sri A.K.Gaur, Adv.



## ORDER

( By Hon'ble Mr. Justice R. R. K. Trivedi, V.C.)

Heard, counsel for the applicant, Sri A.K.Gaur, appears
for the respondents. Rejoinder has been filed today. It appears
that on death of Sri B.N. Mishra, father of the applicant, employment was given to respondents No. 5, his brother. Disputing
appointment of Respondent No. 5 applicant filed O.A. 583/91.

The application was rejected by order dated O8.9.1991.

Similar controversy has now been raised in this application
alleging various grounds including suitability etc. In our
opinion, the IInd application is not legally maintainable.

The object behind the appointment was to provide help to the
family of the deceased employee, which has been fulfilled.

Application has not merit and is accordingly rejected.

A.M.

V.c.

/Brijesh/